

Regarding problems in MNREGS

माननीय अध्यक्ष : सुश्री जोतिमणि जी ।

सुश्री एस. जोतिमणि (करूर) : सर, माइक ।

माननीय अध्यक्ष : माइक चालू है । आप बोलना शुरू कीजिए ।

? (व्यवधान)

माननीय अध्यक्ष : मैं यह बात आपको समझा दूँ कि माइक का कंट्रोल मेरे पास नहीं है । माइक का कंट्रोल, रिमोट ऊपर से है ।

? (व्यवधान)

माननीय अध्यक्ष : मैं आपको एक दिन का किस्सा बताता हूँ । आप विराजिए । अभी इंडोनेशिया के राष्ट्रपति आए थे तो उन्होंने बाहर कहीं सुना होगा कि माइक का कंट्रोल माननीय स्पीकर के पास है तो उन्होंने पूरा चेक किया कि कंट्रोल कहाँ है । मैंने कहा कि कंट्रोल नहीं है ।

SUSHRI S. JOTHIMANI (KARUR): Hon Speaker Sir, Thank you for this opportunity. Mahatma Gandhi National Rural Employment Guarantee Scheme, the 100 days employment scheme is facing crisis throughout the country. Union Government has been drastically reducing the funds allocated for this 100 day Employment Guarantee Scheme. Whether there is a demand of 2 lakh and 70 thousand Crore Rupees for MGNREGA, only a meagre 86000 Crore is being allocated to this Scheme. It is mandatory to provide wages for the beneficiaries once in 15 days under this Scheme. But now the payments are pending for more than 3 to 4 months. A total of Rs. 12,219 Crore amount is pending as wages to be released under this Scheme. And for the construction work, a total of Rs. 1227 Crore is pending for release. Therefore, for the entire country, a total amount of Rs 23446 Crore is pending as dues. Especially for Tamil Nadu, wages amount to Rs. 1652 Crore and payment for material component amounting to Rs1056 Crore are to be released under MGNREGA. Thus, this pending dues to Tamil Nadu comes to a total of Rs 2708 Crore.

Hon. Chief Minister of Tamil Nadu has written a letter to the Union Government in this regard. Even after that the dues have not been released. As a result, the rural people, especially the poor, are worst affected. The condition of women,

differently-abled persons and senior citizens are very much pathetic. I therefore urge upon the Union Government that the pending due of Rs 2708 Crore should immediately be released to Tamil Nadu. Moreover, as provided during the Congress regime in India, the employment under this Scheme should be guaranteed and provided for at least 100 days besides enhancing the wages to Rs 400 per man days of work. Thank you. *Vanakkam*.